

Name of the corporate debtor: M/s Khatema Fibres Limited
Date of commencement of CIRP: 13.10.2023 (order received on 18.10.2023)
List of creditors as on: 18.12.2023
List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of claim under verification
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	
1	Good and Service Tax	Central Government	31.10.2023	4,73,89,302.00	-	Secured claim	No	NA	4,73,89,302.00
2	State Tax- Uttarakhand	State Government	15.11.2023	1,25,51,752.00	-	Secured claim	No	NA	1,25,51,752.00
3	Uttarakhand Power Corporation Limited	State Government	02.12.2023	4,65,75,085.00	4,38,40,061.00	Secured claim	No	NA	27,35,024.00
	Total			10,65,16,139.00	4,38,40,061.00				6,26,76,078.00

(Amount in ₹)

Remarks, if any
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balance is under verification